

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

O.A. 789/1997

Date of order: 30.09.03.

Present : Hon'ble Mr. B.P. Singh, Administrative Member.
Hon'ble Mr. Nityananda Prusty, Judicial Member.

Jibendra Nath Maitra

- v e r s u s -

1. Union of India, service through the Secretary, Ministry of Finance, Deptt. of Revenue, Bitta Bhawan, New Delhi.
2. Central Board of Direct Taxes, Service through the Chairman, North Block, New Delhi.
3. Chief Commissioner of Income Tax, West Bengal, Aayakar Bhawan, P-7, Chowringhee Square, Calcutta-700 069.

...Respondents

For the applicant
For the respondents

: Mr. Samir Ghosh, counsel.
: Ms. U. Sanyal, counsel.

O R D E R

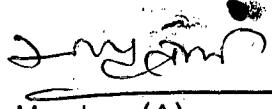
B.P. Singh, AM

On instruction Ms. U. Sanyal, Id. counsel appearing for the respondents submits that all the grievances relating to seniority, senior scale, arrears etc. in respect of the applicant have since been settled and payment has been made and the applicant has retired in the meantime. She further submits that since all his grievances have been settled, the O.A. has thus become infructuous.

2. Mr. Samir Ghosh, Id. counsel appearing for the applicant submits that in view of the above submissions made by the Id. counsel for the respondents the case may be disposed of with liberty to the applicant that in case the applicant has still any grievance, he will be at liberty to approach the appropriate forum for redressal of his further grievance.

3. Accordingly, O.A. is disposed of as it has become infructuous with liberty to the applicant that in case he has any further grievance, he may approach the appropriate forum for the redressal of his grievance in accordance with law. No costs.


Member (J)


Member (A)